

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B. A. No. 2034 of 2021

Md. Samid Ansari @ Samid ... Petitioner

Versus

The State of Jharkhand ... Opposite Party

**Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Petitioner : Mrs. J.Mazumdar,Adv.

For the State : Mr. V.K. Vashistha ,Addl. P.P.

**02 / 25.03.2021**

Heard the parties through Video Conferencing.

Learned counsel appearing for the petitioner seeks permission of the court to withdraw this application.

Prayer is allowed.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

**(ANIL KUMAR CHOUDHARY, J.)**

Smita/-